

would like Home Minister or the hon. Minister of Health to collect information about Delhi and make a statement regarding the number of deaths and the cause thereof. According to my information the death toll in two hospitals is 51, and apart from that cases have been registered in some other hospitals and dispensaries and thus killer-disease has so far claimed over 100 lives. The Delhi Administration officials accept this fact. But in the absence of proper coordination between Delhi Administration and the Central Government, no steps are being taken to control this disease. I would like the hon. Minister of Health to give an assurance that he would call a joint meeting of the Heads of the Depts. and the medical officials of Delhi Administration, Delhi Municipal Corporation very soon . . . .

AN HON. MEMBER : A meeting should be held with the M.Ps. of Delhi.

SHRI MADAN LAL KHURANA : Who bothers about M.Ps. of Delhi these days? All that I want to say is that a joint meeting should be held with all these officials and steps taken to check the outbreak of this disease.

PROF. PREM DHUMAL (Hamirpur) : Mr. Speaker, Sir, gastroenteritis has taken the form of an epidemic in some areas of Himachal Pradesh. The State Govt. with its meagre resources is taking all possible steps to contain it, but as the treatment is a costly proposition and every patient is required to be given capsules worth about Rs. 50 per day. The resources of the State Government being limited, not all patients can be given this costly treatment. I have already met the hon. Union Minister of Health twice in this connection and have also written to him stressing the urgent need to depute a team of experts to that State and to provide financial assistance so as to enable the State Government to provide medicines to the patients.

[English]

SHRI SUBASH CHANDRA NAYAK : (Kalabandi) : Kindly notify by putting into the Gazette the interim Award in the Cauvery Water Dispute.

SHRI CHITTA BASU (Barasat) : I would like to draw your attention and also of the House and the Government to a very important event. Sir, you know, the LTTE has claimed responsibility for the assassination of the former Prime Minister, Mr. Rajiv Gandhi. The LTTE has also, as reported, celebrated the occasion in a very pompous manner. Sir, this action of the LTTE is highly condemnable. I strongly condemn this action of the LTTE. This matter does not rest only with condemnation but this has wider ramifications and political implications of great importance involving (1) bilateral relations between India and Sri Lanka (2) future of Indo-Sri Lanka agreement (3) future of Verma Commission which has been entrusted to have an inquiry into the tragic assassination and others. I want that the Government should make a comprehensive statement on these issues because the countrymen are very much eager to know the Government of India's reaction to these issues.

[Translation]

SHRI VISHWANATH DAS SHASTRI (Sultanpur) : Mr. Speaker Sir, on 21st June, 4 bighas of land was allotted by the Government in village Mahtosh of district Nainital in Uttar Pradesh to the farm labourers for the purpose of constructing houses. The farm labourers constructed their Jhuggis on that land, but the landlords burnt their Jhuggis on 23rd June. Their F.I.R. was not registered at the police station and consequently they submitted their application to the I.G., D.I.G. and the Superintendent of Police. But no action has so far been taken by the U.P. Government in the matter.

[English]

SHRI PALAI K. M. MATHEW (Idukki) : Sir, in Kerala due to incessant torrential rains in the last two months, vast areas of agricultural lands have been totally devastated. In the mountainous district of Idukki, loss of crores of rupees has occurred owing to massive landslides and heavy floods. An estimated loss of Rupees four hundred crores has been suffered by the farmers. I request the Govt. to provide sufficient aids and adequate compensation to the farmers and the local people for their rehabilitation and normal life.